

(2) (i) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Council of Educational Research and Training, New Delhi, for the year 1975-76.

(ii) A Statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-1396/77.]

(3) A copy of the Certified Accounts (Hindi* version) of the Indian Institute of Technology, Delhi, for the year 1975-76 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT-1397/77.]

(4) (i) A copy of the Annual Report (Hindi** version) of the Indian Institute of Technology, Bombay, for the year 1975-76.

(ii) A copy of the Review (Hindi** version) by the Government on the working of the Indian Institute of Technology, Bombay, for the year 1975-76. [Placed in Library. See No. LT-1398/77.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 1976-77.

(ii) A statement (Hindi and English versions) explaining—

(a) that Government are in agreement with the above Report and therefore no Review is being laid.

(b) the reasons for not laying the audited accounts. [Placed in Library. See No. LT-1399/77].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR HEAVY ELECTRICAL INDUSTRIES FOR 1976-77 AND NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT 1951

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): On behalf of Shri George Fernandes,

I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Heavy Electrical Industries for the 1976-77 under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. (Placed in Library. See No. LT-1400/77).

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act 1951:—

(i) S.O. 620(E) published in Gazette of India dated the 19th August, 1977, regarding the continuance of control over the management of Messrs Carter Pooler and Company Private Limited Calcutta.

(ii) S.O. 784(E) published in Gazette of India dated the 24th November, 1977 regarding the continuance of control over the management of Messrs India Machinery Company Limited, Howrah. [Placed in Library. See No. LT-1401/77].

*The English version of the document was laid on the Table on the 4th July, 1977.

**The English version of the documents were laid on the Table on the 31st August, 1976.